

Declaration of Assets and Liabilities

Year 2025-26

I, RAJENDRA PODDAR son/daughter/wife of LT. SATYANARAYAN PODDAR

aged 45 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY PATNA

service and presently working as OFFICE ATTENDANT given

herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|-------------------------------------------------------------------------------|-----------------------------------------------------|----------------------------------------------------|----------------------------------------------------|-------------|-------------|
| (i) | Cash | 80,000 / - | PRITI DEVI | BHOMI KUMARI | | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 30,000 / 45 on 22-1-26 in SBZ, Bihar, Vidhan Mandal | 10,000/- 45 on 22-1-26 in SBZ, Bihar Vidhan Mandal | 10,000/- 45 on 22-1-26 in SBZ, Bihar Vidhan Mandal | NIL | NIL |
| (iii) | Bonds, Debentures and shares in Companies | NIL | 500000/- FD | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC 25000/- Yearly | LIC 25000/- Yearly | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | JUPITER SCOOTY BR39AA 8452 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | NIL | Gold 50 gm Silver 500 gm | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.*
Dependant here means a person substantially dependent on the income of the employee.

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13/1/26

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|---------|------------------------------------------------------------------------------------------------------------------------------------------|------|---------------------------------------------------------------|-------------|-------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | 3 Dismal Khata no - 193 Plot - 385 Dist - Katihar | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | Other (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------------|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |

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| | | | |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------|-----|
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | NIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | NIL Assessment year - 2025-26 PAN No - BHNPP 8057 M | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

Name of Employee: RAJENDRA PODDAR

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 22-12-26

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.